

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15543/2008

MAHARASHTRA STATE COOP.BANK LTD.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

Date: 30/06/2008 This Petition was called on for MENTIONING today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE G.S. SINGHVI
(VACATION BENCH)

For Petitioner(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

Mr. Shivaji M. Jadhav,Adv.

UPON hearing counsel the Court made the following
ORDER

List tomorrow i.e. 1st July, 2008.

(Sheetal Dhingra)
Court Master

(Vijay Dhawan)
Court Master